

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

**Item No. 205
(IB)- 220(ND)2020
I.A/2274/2020, I.A/2286/2020**

IN THE MATTER OF:

MN Ventures Private Limited

... Applicant/Petitioner

Vs.

M/s. HFCL Satellite Communications Limited ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 17.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the R.P : Mr. Amit Goel, Adv. Mr. Umesh Gupta, R.P. in Person

ORDER

IA 2274/2020 : The IA pertains to the details of the Constitution of the COC and the list of Creditors. The same is taken on record subject to just exceptions. The IA stands closed.

IA 2286/2020: The IA pertains to a prayer for confirmation of IRP as RP. The IRP is present. He made the submissions. The Order is reserved.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**